

(iv) **Need to regularise the services of extra-departmental employees of Department of post**

[*Translation*]

PROF. PREM DHUMAL: Mr. Deputy Speaker, Sir, I would like to draw the attention of the government to the problems of extra-departmental employees of the Department of post and Telegraphs. Perhaps, this is the only department where extra-departmental employees are working without getting full salary and other facilities. They have been demanding salary, GPF, Medical facilities, HRA and Bonus for money years. This issue has been raised in this House many a time. They are working in backward and hilly areas of the country and literally they carry on the work of the posts and Telegraphs in hard stations.

Therefore, I would like to urge the Government to regularise their services and sanction them HRA, Bonus gratuity etc. they must be called Rural Postal Workers instead of extra departmental workers

(v) **Need for Central Assistance to State government of Bihar for checking erosion by Gandak at pisoraghat on Uttar Pradesh and Bihar border.**

SHRI RAM NAGINA MISHRA (Padrauna): Mr. Deputy Speaker, Sir, through you I would like to draw the attention of the Minister for Water Resources to the Eastern regions of Uttar Pradesh and Western regions of Bihar. Bari Gandak (Narayani River) which originating from Himalaya merges into Ganga near Sonapur in district Patna and destroys lakhs of areas of lands and crops every year. Many villages located on its banks are submerged. This ravaging river keeps on changing its course sometimes in Bihar and sometimes in Uttar Pradesh. Farmers are facing acute residential problem due to this reason. At present this river is causing heavy erosion near Piprashat on the borders of Uttar Pradesh and Bihar. Lakhs of farmers will be rendered homeless and lives

and property of the people will be damaged on large scale. This is not possible to control this problem without the assistance of the Central Government.

Therefore, I would like to urge the Minister concerned to conduct a survey and provide Central assistance for checking soil-erosion caused by this river so as to safeguard the lives and property of lakhs of farmers.

(vi) **Need to set up an ordinance factory in Kodarma Bihar**

SHRI MUMTAZ ANSARI (Kodarma): Mr. Deputy Speaker, Sir, I would like to draw the attention of the government to the Parliamentary constituency of Kodarma. Long back the Government had proposed to set up an ordinance factory there, but no action has yet been taken in this regard. This is a big industrial area but even then the problem of unemployment is growing continuously.

Therefore, I would like to appeal to the Government to set up an ordinance factory there at the earliest.

(vii) **Need to convert narrow gauge railway line from Kotshilia to Purulia in West Bengal into broad gauge.**

[*English*]

SHRI BIR SINGH MAHATO (Purulia): The 31 kilometer narrow gauge railway line from Kotshilia to Purulia is an important means of transport to the people of Purulia district. People of Purulia have been agitating for converting this line into Broad gauge line for a long time.

This railway line, if improved, would directly connect Purulia with Ranchi, Tatanagar, Bokaro, Dhanbad etc. which are big industrial centres. This railway line will go a long way to bring about economic and industrial development of this backward district.

Assurance had been given in past re-